

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER : CA/14/2017

PETITION NUMBER : TCP/103/2016




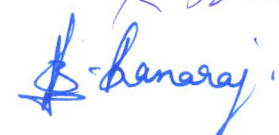




NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21
others

UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- | | | | |
|-----|---|---|---|
| ① | CIBI VISWANU | COUNSEL FOR RESP 14 & 15 |  |
| ② | B. A. Sujay Naranna
Anirudh Krishnan | Counsel for Respondents
3, 4, 6-11, 13, 16-18, 20-22 |  |
| 3) | K. Bhasker | Counsel for R2 + R5 |  |
| 4.) | B. Dhanraj - | Counsel for R2 in C.A. |  |
| 5. | Ramasubramanian Raja
Represented by
Priyadarshini N | Counsel for R12 |  |
- 

ORDER

Counsel for petitioner present. Shri K Bhaskar, counsel for R2 & R5, Shri B A Sujay Prasanna, counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R22, Ms Priyadarshini, counsel for R12, Shri Cibi Vishnu, counsel for R14 & R15 are present. Counsel for R4 & R5 moved an application for setting aside the ex parte order passed on 2.1.2017 for which the counsel for petitioner sought time to give a reply by way of a counter. Time extended at request. Counsel for the respondents are directed to file counter and serve a copy of the same to the other side before the next date of hearing. Put up on 17.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)